

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 1449**  
TO BE ANSWERED ON 25.07.2017

**Trade of Domestic Animals**

1449. SHRI SADASHIV LOKHANDE:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has formulated any scheme to control trade of domestic animals which is mushrooming with little or no accountability;
- (b) if so, the details thereof;
- (c) whether the Government has taken steps to put in place a regulatory set up for trade in domestic animals and to define the requirement of places where domestic animals could be kept in shops in order to save such animals from cruelty; and
- (d) if so, the details thereof?

**ANSWER**

MINISTER FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE  
(DR. HARSH VARDHAN)

(a) & (b) No Sir.

(c) & (d) Government has notified the draft Prevention of Cruelty to Animals (Pet Shop) Rules, 2016 on 16.12.2016 inviting public comments. These rules have been notified for regulating the pet shops for preventing any cruelty on animals kept in pet shops. The Rules also include provision for space requirement.

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